

OFFICIAL GOVERNMENT OF GOA GAZETTE



PUBLISHED BY AUTHORITY

EXTRAORDINARY No. 2

GOVERNMENT OF GOA

Department of Law
Legal Affairs Division

Notification

8/5/2023-LA

The Goa Motor Vehicles Tax (Amendment) Ordinance, 2023 (Ordinance No. 5 of 2023) which has been promulgated by the Hon'ble Governor of Goa on 15-12-2023 is hereby published for the general information of the public.

D. S. Raut Dessai, Joint Secretary (Law).
Porvorim, 20th December, 2023.

The Goa Motor Vehicles Tax
(Amendment) Ordinance, 2023
(Ordinance No. 5 of 2023)

*Promulgated by the Governor of Goa in the
Seventy-fourth Year of the Republic of India.*

I, P. S. Sreedharan Pillai, Governor of Goa, in the Seventy-fourth Year of the Republic of India, promulgated "The Goa Motor Vehicles Tax (Amendment) Ordinance, 2023 (Ordinance No. 5 of 2023)".

An Ordinance further to amend the Goa Motor Vehicles Tax Act, 1974 (Act No. 8 of 1974).

Whereas the Legislative Assembly of the State of Goa is not in session and I am satisfied that circumstances exist which render it necessary for me to take immediate action.

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, I am pleased to promulgate the following Ordinance, namely:—

1. *Short title and commencement.*— (1) This Ordinance may be called the Goa Motor Vehicles Tax (Amendment) Ordinance, 2023.

(2) It shall come into force at once.

2. *Amendment of Schedule.*— In the Schedule appended to the Goa Motor Vehicles Tax Act, 1974 (Act No. 8 of 1974),—

(i) In PART 'A',-

(I) in item (A),-

(a) after the entry against sub-item (I), the following sub-item shall be inserted, namely:—

| | |
|--|---|
| “(I) (a) Motor cycles used for renting under Rent a Motor Cycle Scheme, 1997 | The rates of tax as specified for motor-cycles in clauses (1), (2) and (3) of item (B) of PART 'B' as one time tax at the time of registration of new vehicle.” |
|--|---|

(b) after entries against sub-item (V), the following sub-item shall be inserted, namely:—

“(V) (a) Motor Cab The rates of tax as used for renting under specified for motor Rent a Cab Scheme, vehicles in clause 1989. (6) of item (B) of PART ‘B’ as one time tax at the time of registration of new vehicle.”

(II) after entries against item (C), the following NOTE shall be inserted, namely:—

“Note: If the vehicle as specified in sub-item (I) (a) or (V) (a) of item (A) above is already registered in the State of Goa, at the time of re-registration and for assignment of new registration mark no additional tax shall be payable.”;

(ii) In PART ‘B’, for item (B), the following item shall be substituted, namely:—

“(B) At the time of registration of new vehicle:

(1) Motor cycle/Motor scooter/Auto rickshaw 9% of the cost of the Motor cycle/irrespective of its /Motor scooter/horse power, whose /Auto rickshaw. cost does not exceed Rs. 1.50 lakhs

(2) Motor cycle, irrespective 12% of the cost of its horse power, of Motor cycle. whose cost exceeds Rs. 1.50 lakhs but does not exceed Rs. 3.0 lakhs

(3) Motor cycle, irrespective 15% of the cost of its horse power, the motor cycle, whose cost exceeds provided maximum Rs. 3.0 lakhs total tax is Rs. 1.5 lakhs.

(4) Tricycle for every 25 kgs., weight or part thereof. Rs. 150/-.

(5) Construction Equipment 9% of the cost of Vehicles as defined the vehicle as under rule 2 of the one time tax. Central Motor Vehicles Rules, 1989

(6) Motor vehicles other (i) 9% of the cost than specified in of vehicle, where clauses (1) to (5) above cost of vehicle does not exceed Rs. 10 lakhs.

(ii) 12% of the cost of vehicle, where cost of vehicle exceeds Rs. 10 lakhs, but does not exceed 20 lakhs.

(iii) 15% of the cost of vehicle, where the cost of vehicle exceeds 20 lakhs, provided that the maximum total tax is Rs. 15 lakhs.”

Place: Raj Bhavan,

Dona Paula.

Date: 15-12-2023.

P. S. SREEDHARAN PILLAI,

Government of Goa,.

www.goaprintingpress.gov.in

Printed and Published by the Director, Printing & Stationery,
Government Printing Press,
Mahatma Gandhi Road, Panaji-Goa 403 001.

PRICE – Rs. 2.00

PRINTED AT THE GOVERNMENT PRINTING PRESS, PANAJI-GOA—342/160—12/2023.